GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 2270 TO BE ANSWERED ON 4TH MARCH, 2020

PAYMENT OF DUES OF DOT

2270. SHRI ANANTKUMAR HEGDE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government proposes to take any action over non-compliance of order on payment of dues of Department of Telecommunication (DoT) by Telecom Service Providers (TSPs) and if so, the details thereof; and

(b) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS, HUMAN RESOURCE DEVELOPMENT AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

(a) The Government has directed the Licensees to make the payments in accordance with the order of the Hon'ble Supreme Court dated 24.10.2019. As per License Agreement, the Government takes action against licensees including Telecom Service Providers (TSPs) over non-compliance of Hon'ble Supreme Court order dated 24.10.2019 on payment of dues of Department of Telecommunication.

(b) Not applicable Sir.
